

22.8.91

Hon. D.K. Agrawal J.M.

Hon. K. Ghayys A.M.

Not reached. Adjourned
to 7.11.91 for orders.

B.C.

J.M.

7.11.91

No sitting. Adjourned
to 20.12.91 for orders.

A.M.

20.12.91

No sitting. Adjourned
to 13.1.92 for orders.

A.M.

13.1.92

Hon'ble Mr. A.B. Gorthi, A.M.

Hon'ble Mr. S.N. Prasad, J.M.

This writ petition has come to the Tribunal from the High Court of Judicature at Allahabad. We find that all the six petitioners are Senior Rakshaks of the Railway Protection Force, Izatnagar. The Railway Protection Force, being armed force, comes within the purview of section 2 of the Administrative Tribunals Act, 1985. This Tribunal has no jurisdiction to entertain the petition. This petition may, therefore, be returned to the High Court under intimation to the petitioners' counsel.

(ug)

J.M.

A.M.